GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2655
ANSWERED ON:09.12.2011
SABLA SCHEME
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Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Rajiv Gandhi Scheme for Empowerment of Adolescent Girls Sabla has been implemented in all districts across the country;
- (b) if so, the details thereof; and if not, the reasons therefor;
- (c) the number of adolescent girls covered/ likely to be covered under the Rajiv Gandhi Scheme for Empowerment of Adolescent Girls Sabla in the country; State-wise;
- (d) the number of girls benefited therefrom since its implementation; State-wise;
- (e) whether there is any mechanism in place to monitor the proper implementation of the said Scheme; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a) Rajiv Gandhi Scheme for Empowerment of Adolescent Girls Sabla is being implemented on pilot basis in 200 districts across the country from 2010-11.
- (b) The scheme is being implemented on a pilot basis through the State Governments using the Integrated Child Development Services (ICDS) platform. The scheme has two major components namely, i. Nutrition and ii. Non-nutrition. Under the Nutrition component, the Adolescent Girls (AGs) are provided Take Home Rations (THR) or Hot Cooked Meals as feasible. While under the Non-nutrition component, the adolescent girls are provided information on topics like-nutrition, health, family welfare and adolescent reproductive & sexual health (ARSH). The scheme also provides for regular health check up, supply of IFA tablets, mainstreaming out of school adolescent girls into school system, life skill education and vocational training. Decision on continuation of the scheme and extension to other districts will be taken after evaluation of the pilot phase.
- (c): Around 1 crore adolescent girls are likely to be covered annually under the scheme Sabla. State wise number of girls likely to be covered are at Annex-I
- (d): 2011-12 is the first complete year of implementation of the scheme. The number of girls benefited (as reported by the States/UTs) under the scheme in 2010-11 and 2011-12 is at Annex-II.
- (e) & (f): Yes, Madam. Monitoring supervision mechanism set up under Integrated Child Development Services (ICDS) Scheme is being used for this Scheme as well. The Scheme is monitored at regular intervals at national level based on the progress reports furnished by the States/UTs to the Ministry in every quarter as also the annual progress report. Monitoring and supervision committees at at National, State, District, Block and Village level have been set up to ensure effective implementation of the scheme.